

GOVERNMENT OF MEGHALAYA  
OFFICE OF THE DISTRICT MAGISTRATE :: EAST KHASI HILLS DISTRICT  
:::: SHILLONG ::::

**CURFEW ORDER UNDER SECTION 144 CrPC.**  
(No.C&S.3/2009/PT.II/140, Dated Shillong, the 19<sup>th</sup> April, 2020)

Whereas, in view of the prevailing situation concerning COVID - 19 in the state, country and globally;

Whereas, to put in place preventive and mitigation measures to identify and take more stringent steps so the pandemic of COVID - 19 is contained, reduced and eliminated in East Khasi Hills District and Meghalaya, by way of ensuring observance of strict protocols of the Advisories issued by Government of Meghalaya in the Health & Family Welfare Department;

Now, therefore, I Smti. M. War Nongbri, IAS, District Magistrate, East Khasi Hills District, Shillong in exercise of the powers conferred upon me under section 144 Cr. P.C. read together with Regulation 3 of the Meghalaya Epidemic Diseases, COVID-19 Regulations, 2020 do hereby promulgate **CURFEW** in Shillong Agglomeration and adjoining areas with effect from 06:00 AM of the 20<sup>th</sup> of April, 2020 up to 06:00 AM the 26<sup>th</sup> of April, 2020:-

**AREAS TO BE UNDER CURFEW:**

1. Whole of Municipal Area
2. Whole of Cantonment Area
3. All areas under Mawlai Block including Census Towns
4. All areas under Mawpat Block including Census Towns
5. Areas under Myllem Block from Umshyrpi Bridge upto 7<sup>th</sup> Mile, Upper Shillong.
6. Madanrtng, Mawblei, Laitkor, Nongkseh, Umlngka, Lawsohtun, Mawdiangdiang, Diengiong, Siejiong.

This Order will **Not** apply to:

1. Security Forces
2. Medical Teams on duty
3. Wholesale and Retail Pharmacies
4. Police and Armed Forces
5. Fire & Emergency Service
6. MeECL & Power Grid
7. Food and Civil Supply Department
8. FCI
9. Public Works Department (PWD)
10. Public Health Engineering (PHE) Department
11. A.H and Vety Department and Meghalaya Directorate of Dairy Development
12. Shillong Municipal Board
13. Sanitization Division of Shillong Cantonment Board



Contd to... Pg 2/-

14. Postal Service, Telecom, Communications & IT Services
15. Press, Print & Electronic Media
16. Banks, ATM & Treasuries
17. Petrol Pumps
18. Essential services including Health Services home delivery of LPG Cylinders, home delivery of essential/household items, online food delivery, online services delivery, courier services
19. Authorized workshops and designated spare parts dealerships of Health and Family Welfare Department, Govt. of Meghalaya
20. Government Officials on Duty.

These services shall strictly comply with all protocols and procedures including social distancing, disinfection and other advisories of Government in the Health Department, **WITHOUT FAIL.**

Also, movement of vehicles carrying essential commodities, security forces, medical equipments & goods vehicles are also exempted. However, Drivers and attendants of the vehicles shall be subject to medical screening as per laid down protocols.

Curfew passes to be obtained via online application @[www.eastkhasihills.gov.in](http://www.eastkhasihills.gov.in).

**This Order will not affect the arrangement of Fair Price Shops, Identified Wholesale Traders and Identified Local Retailers which shall open as per a schedule released from time to time.**

In view of the urgency of the matter this Order has been made ex parte.

Given under my hand and seal this the 19<sup>th</sup> of April, 2020.

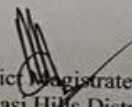


(M. War Nagbri, IAS)  
District Magistrate,  
East Khasi Hills District,  
Shillong

Copy to :-

1. The Chief Secretary to the Govt. of Meghalaya, Shillong.
2. The Additional Chief Secretary to the Govt. of Meghalaya, Home (Police) Department, Shillong.
3. The Additional Chief Secretary to the Govt. of Meghalaya, Political Department, Shillong.
4. The Commissioner & Secretary to the Govt. of Meghalaya, Health & Family Welfare Department, Meghalaya, Shillong.
5. The Commissioner of Divisions for East/West/South West Khasi Hills/East/West Jaintia Hills & Ri Bhoi District, Meghalaya, Shillong.
6. Commissioner of Transport, Meghalaya, Shillong for information and necessary action.
7. The Director, Information & Public Relation, Meghalaya **for favour of causing wide circulation, press release and giving wide publicity through Fixed Loud Speakers.**
8. The Superintendent of Police, East Khasi Hills District, Shillong for information and **to ensure strict enforcement of the Order above by all concerned.**
9. The Sub-Divisional Officers (C), Pynursla/Sohra Civil Sub Division, Pynursla/Sohra for information and necessary action.
10. The Additional Deputy Commissioner & CEO, DDMA, East Khasi Hills District, Shillong for information and necessary action.
11. The Block Development Officers, East Khasi Hills District, for information and necessary action.
12. The District Medical & Health Officer, East Khasi Hills District, Shillong for information and necessary action.
13. The District Transport Officer, East Khasi Hills, Shillong for information and necessary action.
14. The Station Director, All India Radio, Shillong for announcement in the news bulletin in English & Khasi.
15. **The Essential Services listed as exempted from the Curfew Order above are to strictly limit their personnel on ground to the barest minimum.**



  
District Magistrate,  
East Khasi Hills District,  
Shillong.